

12.13 hrs.

**PUBLIC ACCOUNTS COMMITTEE  
TWENTY-SIXTH AND THIRTIETH REPORTS**

**SHRI CHANDRAJIT YADAV** (Azamgarh): I beg to present the following Reports (English and Hindi versions) of the Public Accounts Committee:—

(1) Twenty-Sixth Report on Assessment of Foreign Technicians relating to the Ministry of Finance (Department of Revenue).

(2) Thirtieth Report on Action Taken by Government on the recommendations contained in the Hundred and Thirty-fourth Report (Sixth Lok Sabha) on Indian Council of Agricultural Research relating to the Ministry of Agriculture.

12.14 hrs.

**PETITION RE: IMPROVEMENT IN THE NAVIGABILITY OF THE HALDIA AND CALCUTTA PORTS AND SETTLEMENT OF DEMANDS OF TRADE UNIONS**

**SHRI SOMNATH CHATTERJEE** (Jadavpur): I beg to present a petition signed by Shri Sukumar Bose and others regarding improvement in the navigability of the Haldia and Calcutta Ports and settlement of demands of trade unions.

12.14 hrs.

**BUSINESS ADVISORY COMMITTEE  
TENTH REPORT**

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN)**: I beg to move:

"That this House do agree with the Tenth Report of the Business Advisory Committee presented to

the House on the 17th December, 1980."

**DR. SUBRAMANIAM SWAMY** (Bombay North East): I beg to move:

"That the House on consideration of the Tenth Report of the Business Advisory Committee presented to the House on 17th December, 1980 referred back to the Business Advisory Committee for its failure to consider the outstanding issues of public importance for discussion in the House."

Sir, the reason why I moved this amendment is that I understand that the House has limited time and, therefore, it cannot discuss everything. But the House has a responsibility to discuss all the priority items in the agenda and there are certain priority items on which this House is systematically avoiding discussion. That is why I have given an amendment saying that this report should be sent back to the Business Advisory Committee. For example, every day, in the newspapers we see reports of the threat of war for this country. Now, all of us are concerned about that. One learnt that from the newspapers today. For example, there is a big item in today's newspapers, the UNI report, saying that Pakistan is getting arms and it is getting new bases and Mrs. Gandhi told the Consultative Committee on Defence on 16th, that the Pakistani Government, because it is having a great deal of internal problems, may seek an opportunity of diverting the attention of the people of Pakistan by having a war and India is always there. This is what she said. These are very serious matters. Why should we learn about this from the newspapers? I asked the news correspondents, where they get these news items from. They said that these are leaked out to them by the Government. Therefore, in my opinion, this question should have got priority attention from Parliament.

**SHRI UTTAM RATHOD (Mingoll):** I think, a member is not expected to give out anything that is discussed in the Consultative Committee. These are all secret matters.

**DR. SUBRAMANIAM SWAMY:** This came in the newspapers officially released by the Government. I learnt it from the newspapers. I am saying precisely that .... (Interruptions). Is this the level of Parliamentary participation? I said that this appeared in the newspapers and that Members should be informed first.... (Interruptions).

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH):** He said that the press people had informed him that the Government had deliberately leaked out this to the press. This was the insinuation.

**DR. SUBRAMANIAM SWAMY:** All right; I would say that the Government deliberately gave it out to the press in the briefing. What are we here for? These are matters of national security.... (Interruptions).

**MR. SPEAKER:** Why don't you allow me to regulate the House?

**DR. SUBRAMANIAM SWAMY:** This item which is coming daily in the newspapers should have received priority attention. To our notices for calling attention, under Rule 193, 184 or 377, there is always 'No'. To any adjournment motion, there is regularly 'No'. What is zero hour? You always make me sit down. Today also, you made me sit down and I sat down. Sir, you ask yourself—are the developments in the region not important? Is the development in the Indian Ocean not important. Every-day this tension is there and talk of war clouds is there. Mrs. Gandhi has made numerous speeches saying that. We would like to know the facts.

Why should that be denied to us? In this context, I had also said to you when Mrs. Gandhi made a statement on Brezhnev's visit that there should be a discussion on it. The Soviet Embassy is doing all kinds of propaganda and I would like to put on record a publication which has come out; it is the Soviet Review published by the Information Department of the USSR Embassy. There it says on page 90,—it is volume 17, No. 57, December 8, 1980:

"The formation of the Janta Government had American mentors".

This is what is stated in an official publication of the USSR Embassy. Are you going to put up with this? I am against all foreign intervention. If the American Embassy, Chinese Embassy or any other Embassy would have done that, I am equally against that. In this House, we have always taken the view that Embassies should not interfere in the internal affairs of this country. Therefore, if this issue is not discussed, in my opinion, the report of the Business Advisory Committee does not represent the will of the House and, therefore, I have moved my amendment.

**MR. SPEAKER:** I shall now put the amendment moved by Shri Subramaniam Swamy to the vote of the House.

*Amendment was put and negatived.*

**MR. SPEAKER:** The question is:

"That this House do agree with the Tenth Report of the Business Advisory Committee presented to the House on the 17th December, 1980."

*The motion was adopted.*